

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:3662  
ANSWERED ON:18.04.2005  
MINING BY SAIL IN CHIRIYA  
Acharia Shri Basudeb

**Will the Minister of STEEL be pleased to state:**

- (a) the details of demand, indigenous production and import of iron ore by Steel Authority of India Limited (SAIL) during the last three years;
- (b) whether a Committee has been set up to look into the issue of mining by SAIL in Chiriyra in Jharkhand;
- (c) if so, whether the dispute in regard to mining in Chiriyra has been resolved; and
- (d) if so, the details thereof alongwith action taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF CHEMICALS & FERTILISERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a) The details of demand, indigenous production and import of iron ore by SAIL during the last three years are as under : Unit: Million Tonnes

|                       | 2002-03 | 2003-04 | 2004-05 |
|-----------------------|---------|---------|---------|
| Demand                | 19.91   | 20.33   | 21.40   |
| Indigenous Production | 18.31   | 21.06   | 19.91   |
| Import                | Nil     | Nil     | Nil     |

(b) Yes, Sir. Indian Iron and Steel Company (IISCO), a subsidiary of Steel Authority of India Limited (SAIL) possesses six mining leases in Chirira (Jharkhand). During a meeting of the Minister of Chemicals & Fertilisers and Steel and Chief Minister of Jharkhand on 15/6/04, a Committee was constituted to look into the lease matters of Chirira and development of Chirira.

(c) No, Sir.

(d) The Government of Jharkhand has rejected the renewal application of Ajitaburu and Sukri Laltur leases of Chirira Mines, against which IISCO has obtained a order to maintain status quo from the Jharkhand High Court and the matter is sub-judice. IISCO has also filed a revision application against the rejection of the above mentioned renewal application for consideration of the Mining Tribunal. The other three leases of Dhobil, Tatiburu and Anqua of the Chirira mines are under deemed extension, whose renewal is under consideration of the Jharkhand Government.